

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2839
TO BE ANSWERED ON 11.03.2020**

REVENUE SHARING BY PRIVATE PLAYERS

2839. ADV. ADOOR PRAKASH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government finalized the conditions including revenue sharing for running trains by private players;**
- (b) if so, the details thereof;**
- (c) whether the Government is planning to open more routes for private players; and**
- (d) if so the details thereof?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (d) Ministry of Railways have constituted a Group of Secretaries (GoS) in 2019, with a term of one year, inter-alia, to advise on the terms and conditions for permitting private passenger train operators to operate trains with world class technology over the Indian Railways in Public-Private Partnership (PPP) mode. The GoS have held seven meetings upto end of February, 2020. The draft Request for Qualification and the draft Concession Agreement, indicating the tentative list of over 100 Origin-Destination pairs (clusterwise), have been uploaded on the websites of NITI Aayog and Indian Railways for seeking feedback from the stakeholders. The contours of the policy and the terms and conditions are yet to be finalised. The likely revenue to be generated can be estimated only after the completion of the bidding process.
